

APPELLATE SIDE
N O T I F I C A T I O N

No.3489 – R(J.S).

Dated, Calcutta, the 9th April, 2010.

It is notified for general information that out of total 90 vacancies in the cadre of District Judge Entry Level in the West Bengal Judicial Service, as declared on 30-03-2010 by this Office Notification No. 3192-R (JS), 45 posts will be filled in 2010 being 50% of the vacancies meant for promotion of the Judicial Officers in the cadre as mentioned in Rule 6(b) read with Rule 26(b) of the West Bengal Judicial (Conditions of Service) Rules, 2004. This exercise of undertaking of promotion is subject to the result of Malik Mazhar Sultan's case (Civil Appeal No. 1867 of 2006), W. P. (C) 46 of 2007 filed by the West Bengal Judicial Service Association and All India Judges' Case (W.P. © 1022 of 1989), now pending before Hon'ble Supreme Court of India and without any prejudice to the rights of any other person. The panel for such selection by promotion will be made on the basis of merit cum seniority and on passing of a suitability test in terms of said Rule 26(b) from amongst such Judicial Officers other than District Judges as mentioned in clause (b) of Sub-rule (1) of rule 6 of the said rules and in accordance with the solemn order dated 4.1.07 passed by Hon'ble Supreme Court in Civil Appeal No. 1867 of 2006 as subsequently modified. The number of such vacancy may vary consequent upon directions to be given by the Hon'ble Supreme Court in both the aforesaid cases.

Time Schedule :

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| 1. | Publication of list of eligible Officers | - | 15-05-2010. |
| 1. | Receipt of 10 Judgments(5 Civil & 5 Criminal) of 2010 from the eligible Officers. | - | 30-05-2010. |
| 3. | Suitability Test including Viva Voce. | - | 15-07-2010 to 31-07-2010. |
| 4. | Declaration of Final select list
(Should be double the number of vacancies notified) | - | 31-08-2010. |
| 5. | Issue of appointment letter by Govt. for all existing vacant posts as on date. | - | 30-09-2010 |
| 6. | Last date for joining. | - | 31-10-2010. |

The eligible candidates will be duly intimated through their respective Heads of Office.

By Order
Sd/-

(R. N. Bhattacharya)
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta